



\$~4

*

IN THE HIGH COURT OF DELHI AT NEW DELHI

+

TEST.CAS. 16/2016

SH ALOK KUMAR SINGHAL & ANR

.....Petitioner

Through: Mr. Hunny Veer Singh, Mr. Ankit Parindiyal, Mr. Varun Khattar, Ms. Sakshi Chhabra, Ms. Anshita, Mr. Anmol Kumar, Mr. Simardeep Singh, Mr. Nadeem Ahjmad and Ms. Neelam Sharma, Advocates.

versus

STATE & ORS

.....Respondent

Through: Mr. Abhinav Garg, Panel Counsel with Mr. Mihir Gujjewar, Adv. for R-1.

Mr. Abhishek, Adv. for R-2 with R-2 in person (through VC).

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS)

ORDER

24.07.2024

%

Proceedings are being conducted through hybrid mode.

1. As per office noting, vakalatnama has been filed on behalf of the respondent no.2.
2. Perusal of record would show that matter has not been listed before the Hon'ble Court after 12.10.2022.
3. Let the matter be placed before Hon'ble Court for case management and further directions on **26th September, 2024.**

**DEVENDER KUMAR GARG (DHJS)
JOINT REGISTRAR (JUDICIAL)**

JULY 24, 2024/v

Click here to check corrigendum, if any